

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)


No.K.13018/01/2017-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 21st November, 2017.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 224 of the Constitution of India, the President is pleased to appoint (i) Shri Lanusungkum Jamir, and (ii) Shri Manash Ranjan Pathak, to be Additional Judges of the Gauhati High Court, for a period of one year with effect from 22nd November, 2017, and (iii) Smt. Rumi Kumari Phukan, to be an Additional Judge of the Gauhati High Court, for a period of one year with effect from 07th January, 2018.


21/11/2017

(Rajinder Kashyap)

Joint Secretary to the Government of India
Tele: 23383037

To

The Manager,
Government of India Press,
FARIDABAD

Dated 21.11.2017

No. K. 13018/01/2017-US.II

Copy to:-

- 1 (i) Shri Justice Lanusungkum Jamir, (ii) Shri Justice Manash Ranjan Pathak, and
(iii) Smt. Justice Rumi Kumari Phukan Additional Judges of Gauhati High Court.
Guwahati.
- 2 The Secretary to Governor of Assam, Dispur.
- 3 The Secretary to Governor of Arunachal Pradesh, Itanagar.
- 4 The Secretary to Governor of Mizoram, Aizawl.
- 5 The Secretary to Governor of Nagaland, Kohima.
- 6 The Secretary to Chief Minister of Assam, Dispur.
- 7 The Secretary to Chief Minister of Arunachal Pradesh, Itanagar.
- 8 The Secretary to Chief Minister of Mizoram, Aizawl.
- 9 The Secretary to Chief Minister of Nagaland, Kohima.
- 10 The Secretary to Chief Justice, Gauhati High Court, Guwahati.
- 11 The Chief Secretary, Government of Assam, Dispur.
- 12 The Chief Secretary, Government of Arunachal Pradesh, Itanagar.
- 13 The Chief Secretary, Government of Mizoram, Aizawl.
- 14 The Chief Secretary, Government of Nagaland, Kohima.
- 15 The Registrar General, Gauhati High Court, Guwahati.
- 16 President's Secretariat, (CA.II Section), New Delhi
- 17 PS to Principal Secretary to the Prime Minister, New Delhi.
- 18 Additional Registrar (Conf.), O/o Chief Justice of India,
5, Krishna Menon Marg, New Delhi.
- 19 PS to MI.&J/PS to MoS(LJ)/PSO to Secretary (J)/JS(J-I)/DS(Desk)/ US.I/SO(Desk)
- 20 Notification copy uploaded on the website of the Department of Justice, Government
of India, New Delhi at www.doj.gov.in.


(K.C. Thang)

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